

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR**

Review Application No 45 of 2005

(In OA No. 1076 of 2004)

Jabalpur this the 24th day of November, 2005.

Ashok Joshi, aged about 48 years,
S/o Shri Dinkar Rao Joshi,
Presently working as Assistant Programmer
Employees Provident Fund Organisation, Regional
Office, Race Course Road, IDA Building, Indore (M.P.) Applicant

VERSUS

1. Union of India through
Secretary, Ministry of Labour,
Sham Shakti Bhavan, Rafi Marg,
New Delhi.
2. Central Board of Trustees,
Through Chairman, Employees Provident Fund
Organisation, Head Quarters Bhavishya Nidhi Bhavan,
14, Bhikaji Cama Place, New Delhi -110066.
3. Central Provident Fund Commissioner,
Employees Provident Fund
Organisation, Head Quarters Bhavishya Nidhi Bhavan,
14, Bhikaji Cama Place, New Delhi -110066.
4. Regional Provident Fund Commissioner,
Employees Provident Fund Organisation, Regional Office
7 Race Course Road, IDA Building,
Indore (M.P.)

OR D E R (in circulation)

By M.P.Singh, Vice Chairman -

This review application has been filed to review the order passed by the Tribunal on 24.8.2005 in OA No. 1076 of 2004.

2. In the present RA, no clerical error or glaring mistake has been pointed out by the applicant. It is settled legal position that the review proceedings are to be strictly confined to ambit and scope of Order 47

3/11/01

Rule 1 of CPC. It must be remembered that a review petition has a limited purpose and cannot be allowed to be an appeal in disguise. The Hon'ble Supreme court in the case of **Union of India Vs. Tarit Ranjan Das**, 2004 SCC(L&S) 160 has held that the Tribunal cannot act as an appellate court while reviewing the original orders.

3. In view of the foregoing, we do not find any merit in this RA, and accordingly the same is rejected at the circulation stage itself.

(Madan Mohan)
Judicial Member

mp Singh
(M.P.Singh)
Vice Chairman

कृतांकन सं ओ/व्या.....जललपुर, दि.....
परिविविधि वाचे छिटा:-

- (1) समिति, रा/व वाचाकाला दाता प्राप्तिविधान, जललपुर
- (2) अक्षेत्रक व्याख्याता, रा.....प्राप्तिविधान, जललपुर
- (3) एकात्मीयी व्याख्या.....प्राप्तिविधान, जललपुर
- (4) वाचाकाला दाता व्याख्या.....प्राप्तिविधान, जललपुर

S. K. Mohan 22/10/07

सूचना एवं वाचाकाला प्राप्तिविधान

उपराजित

✓ ✓ ✓ ✓

*Issued
28/11/05*